

E. No.132/09

New No.78011/16

08.06.2020

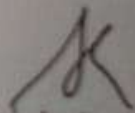
File was not taken up on 13.05.2020 in view of the order no. 7854-7964/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 02.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

No one has appeared through video conferencing.

As such, matter is adjourned for purpose fixed to 05.10.2020.

  
(Shirish Aggarwal)  
ARC-1, Central District  
Tis Hazari Courts, Delhi  
08.06.2020

E. No.10/09

New No.78012/16

08.06.2020

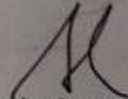
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File is taken up today in view of the order bearing no. 10718-10818/DJ Central/Lockdown COVID-19/AD&SJ Duty & Arrangements/2020 dated 30.05.2020 passed by the Hon'ble District & Sessions Judge (HQ).

Present: None.

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As such, matter is adjourned for purpose fixed to 05.10.2020.

  
(Shirish Aggarwal)  
ARC-1, Central District  
Tis Hazari Courts, Delhi  
08.06.2020